GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

RAJYA SABHA

UNSTARRED QUESTION No-2239

ANSWERED ON- 07/08/2025

DRAFT NATIONAL CODE AGAINST AGE FRAUD IN SPORTS, 2025

2239 DR. SUMER SINGH SOLANKI: DR. DINESH SHARMA: SHRI BRIJ LAL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the current status of the Draft National Code Against Age Fraud in Sports (NCAAFS), 2025; and
- (b) the main reforms proposed under these draft policies to enhance good governance and athlete rights in the Indian sports ecosystem?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

- (a) & (b) The draft National Code Against Age Fraud in Sports (NCAAFS) 2025 was placed in public domain for inviting comments/ suggestions from all stakeholders, including sports federations, athletes, coaches, sports administrators, and the general public till 14th April, 2025. The comments/ suggestions have been received in the Ministry. The salient features of draft NCAAFS 2025 are:
 - Mandatory Age Verification & Digital Locking
 - Medical Examination for Age Discrepancies
 - Uniform Penalties for Violations
 - Whistle-blower Mechanism
 - Amnesty Program for Self-Disclosure
 - Two-Tier Appellate Mechanism
 - Dedicated National Database
 - QR-Enabled ID Cards
